

**COURT – I**

**Before the Appellate Tribunal for Electricity**

( Appellate Jurisdiction )

APPEAL No. 33 of 2012 &  
I.A. No. 59 of 2012

Dated: 16<sup>th</sup> May, 2012

M/s Godawari Power & Ispat Ltd.

... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

02.07.2012.

COURT MASTER